

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI SPECIAL BENCH  
(Video Conference)**

**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.09.2023 AT 02.30 P.M.**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP/179/241/AMR/2019		241	Kandimalla Gowri Raju Rajeswari & another Vs Geetha Cotton Mills Pvt Ltd & 22 others

**ORDER**

Mr. T.K.Bhaskar, Ld. Sr. Counsel and Mr. M. Parmeswara Reddy, Ld. Counsel for the Petitioner present. Mr. Ramesh Babu, along with Mr. G. Bhupesh, Ld. Counsel for the R1 present. Sr. Counsel Mr. R. Shankarnarayanan along with Mr. S. Sravan Kumar, Ld. for R2 and R3 are present. Mr. S. Sravan Kumar, Ld. Counsel for R4 & R9 is present. Ld. Counsel Mr. G.P. Yashvardhan for R21 & R22 is also present.

Mr. Ramesh Babu, Ld. Counsel for the R1 commenced his arguments. Heard in part, for continuation of further arguments, list the matter on 16.10.2023.

Sd/-

**MEMBER JUDICIAL**